

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/7308 /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge,  
Bajali, Pathsala.

Dated Guwahati, the 04<sup>th</sup> August, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJ/BAJ/2023/1863 dated 12.07.2023

Madam,

With reference to the above, I am directed to inform you that Smti Rubina Yasmin, SDJM(M), Bajali, Pathsala has been granted permission to avail LTC for the block period of 2022-2025, to travel to Pahalgam(Kashmir) via Srinagar & New Delhi along with her husband and son w.e.f 02.09.23 to 10.09.23, by the shortest possible route, as per existing Rules.

Smti Yasmin may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-03/2022/ 7309-7312 /A.

Dated 04/08/23

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Rubina Yasmin, SDJM(M), Bajali, Pathsala, with reference to her letter dated 10.07.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

  
**REGISTRAR(VIGILANCE)**

DK